

(d) if so, the details thereof?

THE MINISTER OF SMALL SCALE INDUSTRIES (SHRI MAHABIR PRASAD): (a) Yes, Sir.

(b) to (d) The Government proposes to bring up a Small Enterprises Development Bill, for consideration of Parliament, with a view, *inter alia*, to streamlining the existing statutory provisions and providing statutory backing to measures in areas like credit flow, marketing assistance, prompt payments, etc., for promotion of the Small Scale Industries (SSI). In addition, the Government has taken steps to reduce delays in obtaining necessary Government clearances for setting up and running of SSI units in the country. The registration policy for SSI units has also been simplified by doing away with the necessity of revalidation of Ancillary Industrial Undertaking and Tiny SSI status after every five years. All State Governments and Union Territory Administrations have been advised to look into the returns submitted under various existing labour laws by SSI units as self-certified and treat them as *prima facie* compliance.

**Assistance for traditional industries in
Kerala**

830. SHRI N.K. PREMACHANDRAN: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) whether Government have received any proposal seeking financial assistance for the development of traditional industries of Kerala;

(b) if so, the details thereof; and

(c) whether Government would consider to extend financial assistance to Kerala as requested?

THE MINISTER OF SMALL SCALE INDUSTRIES (SHRI MAHABIR PRASAD): (a) and (b) Yes, Sir. The Government of Kerala has submitted a proposal seeking financial assistance for development of traditional industries of Kerala. This proposal seeks Central assistance of Rs. 17.64

crore for development of coir industry in Kerala during 2004-05. The item-wise details of this proposal are given below:—

Sl. No.	Item	Amount (Rs. in Lakh)
1.	Market Development Assistance for 2004-05	400
2.	Modernisation and Technical Upgradation of Coir Societies	644
3.	Revival of Spinning Coir Co-operative Societies	135
4.	Pith Processing	210
5.	One-time assistance for De-fibering Units	75
6.	Mahila Coir Yojana	300
	TOTAL	1764

(c) In his Budget Speech 2004-05, the Finance Minister has announced the establishment of a Fund for Regeneration of Traditional Industries. The Ministry of Agro and Rural Industries of the Central Government has been assigned the nodal role in firming up the modalities of operationalising this Fund. The above-mentioned proposal of the Government of Kerala has been kept in view, subject to further examination, alongwith similar proposals of all Union Ministries/ Departments and State Governments concerned.

National Commission on Enterprises

831. SHRI GIREESH KUMAR SANGHI: Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

(a) whether it has been reported in the Press that Government have consented upon the constitution of the National Commission on Enterprises in the unorganized/informal sector; and

(b) if so, the aims and objectives thereof;